## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-234/ND/2017

In the matter of:

Mr. Arpit Agarwal

Vs.

Skytech. Construcion (P) Ltd

....PETITIONER

.. RESPONDENT

SECTION:

**Under Section 74 (3)** 

Order delivered on 29.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor:

For the Intervener

## **ORDER**

There appears to be some error in posting the matter today. Taking into consideration the same, the matter be listed for hearing on 16.12.2017 as posted earlier vide order dated 16.11.2017 of this Tribunal.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 29.11.2017